

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.01.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 480 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Gyandev Hira Sakunde & Ors. Vs. New Phaltan Sugar Works Ltd. & Ors.	Nagesh Sharma
2.	I.A. No. 481 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Stella Industries Ltd. Vs. Committee of Creditors of Supermax Personal Care Pvt. Ltd. & Anr.	Karan Malhotra
3.	I.A. No. 488 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Central Bank of India Vs. Cure Life Care Pvt. Ltd. Through Its Liquidator VCAN Resolve IPE LLP	Tushar Singh
4.	I.A. No. 489 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Regional Provident Fund Commissioner, Kolkata Vs. Sanjai Kumar Gupta & Anr.	Kaushik Kumar Dey
5.	I.A. No. 490 of 2025 in Comp. App. (AT) No. ____ of 2025	Ramandeep Singh Ahluwalia & Anr. Vs. Sun Time Energy Ltd. & Ors.	Abhishek Anand
6.	I.A. No. 596 of 2025 in Comp. App. (AT) No. ____ of 2025	Dushyant Chandulal Patel & Ors. Vs. Aakash Lavlesh Leisure Ltd. & Ors.	Shwetal Shepal

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